

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No.4 - IA/1070(AHM)2024 in IA/456(AHM)2022
In
CP(IB) 839 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Mohan Polyfab Pvt Ltd
V/s
Mahip Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Dheeraj Garg, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

IA/1070(AHM)2024 in IA/456(AHM)2022

This is an application filed by the Applicant under Section 60(5) of the IB Code, 2016. From the application it is not clear that whether the Applicant has approached RD/RoC in the matter.

This matter is disposed of with direction to the Applicant to approach the Regional Director in the matter.

Accordingly, **IA/1070(AHM)2024 in IA/456(AHM)2022** stands disposed of.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

PRAVEEN GUPTA
MEMBER (JUDICIAL)